

(c) and (d) The Joint Working Group included representatives of Government Departments and Agencies from Indian Computer Emergency Response Team (CERT-In), Department of Telecommunications, Ministry of Home Affairs, Ministry of External Affairs, Office of Principal Scientific Adviser (PSA) alongwith Information and Communication Technology Industry Associations including NASSCOM, Data Security Council of India (DSCI), Confederation of Indian Industry (CII), Federation of Indian Chambers of Commerce and Industry (FICCI), Association of Unified Telecom Service Providers of India (AUSPI) and Cellular Operators Association of India (COAI).

(e) The key recommendations of the Joint Working Group include the following:—

- (i) Setting up of a permanent Joint Working Group under the aegis of National Security Council Secretariat (NSCS) with representatives from Government as well as private sector.
- (ii) Setting up of the Joint Committee of International Cooperation of Advocacy (JCICA).
- (iii) The private sector will set up Information Sharing and Analysis Sector (ISACs) in various sectors and cooperate with the sectoral Computer Emergency Response Teams (CERTs) at the operational level.
- (iv) The Joint Working Group has identified four pilot projects for collaboration which include:
  - Setting up of Pilot Testing Lab.
  - Conducting a test audit of a specified sector
  - Studying vulnerabilities in a sample critical information infrastructure
  - Establishment of the multi - disciplinary Centre of Excellence

(f) Action has been initiated to work out the action plan for implementation of the recommendations.

#### **Strengthening of cyber security**

219. DR. T.N. SEEMA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has received any recommendations about strengthening of cyber security for safeguarding public and private computer network;
- (b) if so, the details thereof;
- (c) whether Government proposes to form any new agency at the national and State levels to oversee the cyber security in the country; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Government is aware of the need to strengthen Cyber Security for safeguarding our cyber space. After consultation with various stakeholders, a framework for cyber security has been prepared for implementation.

(c) and (d) The proposed architecture envisages multilayer approach for ensuring defence in depth with clear demarcation of responsibilities between various agencies and Government Departments at the national and State levels. The architecture would provide for threat monitoring, traffic scanning, collection, aggregation and dissemination of cyber security related information for generation of situational assessment and proactive actions.

#### **Guidelines for Telephone Advisory Committees**

220. SHRI SHANTARAM NAIK: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has framed any Rules under a statute or have prepared guidelines for the functioning of Telephone Advisory Committees;
- (b) if so, the details of such guidelines; and
- (c) the details of the proposals recommended by the Telephone Advisory Committee in Goa during the last five years and the number of proposals accepted and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Circular in respect of Telephone Advisory Committees has been issued by Department of Telecommunication *vide* No. 8-01/2004-PHP dated September 10, 2004 is given in